

### Releasing of Dearness Relief to Central Government Pensioners

895. SHRI ZAINUL BASHER: Will the Minister of FINANCE be pleased to state:

(a) whether orders for the payment of last instalment of dearness relief to Central Government Pensioners drawing a pension below Rs. 1000/- p.m. released from March 1982 have since been issued; if so, whether he would lay on the Table a copy thereof;

(b) if not, the reasons for such an abnormal delay; and

(c) how long more will it take to issue these orders?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATHABAI RAMA RAO): (a) to (c) The instalment of D.A. relief to Central Government Pensioners fell due with effect from 1st April, 1982 and not from March, 1982. Orders for the payment of this instalment have issued on 31st August, 1982. Copies of these orders are laid on the Table of the House.

### Proposal to cover certain routes in Maharashtra by Vayudoot

896. SHRI V. N. GADGIL: Will the Minister of CIVIL AVIATION be pleased to state;

(a) whether Government of Maharashtra has proposed that third level air service should be set up the Bombay-Ratnagir-Kolhapur-Bombay, Nagpur-Akola-Candrapur Nagpur, Bombay Nasik-Jalgaun, Aurangabad - Bombay routes;

(b) whether Government have decided that the Vayudoot Service should cover these routes; and

(c) if so, when Vayudoot Service proposes to start the above flights ?

THE MINISTER OF STATE IN THE MINISTRIES OF CIVIL AVIATION AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

### Boosting Export of Jewellery

897. SHRI BHIKU RAM JAIN: Will the Minister of COMMERCE be pleased to state:

(a) whether an Indian delegation, after a tour of Thailand, Malaysia, Indonesia and Singapore had submitted proposals to boost Indian exports gem and jewellery;

(b) if so, the details thereof;

(c) whether Government propose to reduce import duty on machinery and permit export of Indian jewellery on consignment basis; and

(d) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b) The Government has not yet received the report of the delegation of the Gem & Jewellery Export Promotion Council, which visited Singapore, Malaysia, Indonesia and Thailand.

(c) and (d). The Gem & Jewellery Export Promotion Council, Bombay, has recently submitted a proposal for duty exemption on certain imported machinery items, which will be considered on merits. Export of gem and jewellery, excluding silver jewellery, can be made on consignment basis, subject to the regulations of the Import/Export Trade Control Orders and Customs notification.